

Statement

Name of the drug	Accounting Writ	Production		
		1984-85	1985-86	1986-87
Ethambutol	T	22-93	30.41	19.59
Mebendazole	T	3-39	428	17-82
Tinidazole	T	5-82	10 13	16 18
Ampicillin	T	13-61	11-73	15-70
Dexamethasone	Kg.	53 31	51 89	84-86
Sulphamethaxazole	T	6-31	1600	9-40
Trimethoprim	T		2-78	3-87

Reasons! for changing DPCO

3403. SHRI M. KADHARSHA: Will the Minister of INDUSTRY be pleased to state:

(a) what are the reasons for changing the Drug Prices Control Order, 1979;

(b) whether it is a fact that the main provisions relating to price fixation and Drug Prices Equalisation Accounts were challenged in various courts;

(c) if so, whether it is also a fact that all the provisions of 1979 order have been upheld by the courts-, and

(d) if so why retrograde measures have been announced at this stage to sacrifice the interests of the consumers?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) and (d) The details are contained in the book let "Measures for Rationalisation, Quality Control and Growth of Drugs & Pharmaceutical Industry in India" copies of which are available in the Parliament Library. The measures amply safeguard the interests of the consumers.

(b) Yes, Sir.

(c) The Supreme Court in their recent judgment upheld the prices fixed by the Government under the provisions of DPCO, 1979 in the case of M/s. Cyanamid (I) Ltd. and several other companies.

Difference between bulk drug prices and formulation prices

3404. SHRI M. KADHARSHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that in the past the formulators made huge unintended benefit due to reduction in bulk drug prices and enjoyed the difference between the purchase price of bulk drugs and price on which formulation price was fixed

(b) if so, how many such cases came to the notice of the Government;

(c) in how many cases the prices were reduced or difference recovered along with the name of the company, earlier price, revised price and money recovered; and

(d) what measures have been taken or are proposed to be taken to pass on the difference to the consumer in the absence of DPEA?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) and (b) Notices have been issued to the formulators of various bulk drugs in about 200 cases.

(c) The details required in the question are quite voluminous and are not readily available. Time and effort required for collection of these will not be commensurate with the results likely to be achieved.

(d) The new Drugs Prices Control Order has not yet been announced by the Government.

Price of Penicillin-G

3405. SHRI RAFIQUE ALAM: Will the Minister of INDUSTRY be pleased to state:

(a) when was the indigenous price of Penicillin-G 1st Crystals revised and what was the earlier price and the revised price and what were the reasons for not revising the price of 6 APA simultaneously;

(b) whether it is a fact that 6 APA producers have increased the price to Rs. 2100 per kg. unilaterally causing considerable hardship to the public; and

(c) why has the revision in price of 6 APA been delayed and what action has been taken against those producers who are selling 6 APA at a price higher than the Government fixed price?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) The Price of Potassium Penicillin-G 1st Crystals was revised on 22nd January, 1987. The earlier and revised prices are given below:

Earlier price Rs. 58203/BU

Revised price Rs. 65000/BU

(b) and (c) The price of 6-APA has since been revised from Rs. 1778/Kg. to Rs. 1871/Kg. on 14th August, 1987.

Electricity Supplied by U.P. to Other States

3406. DR. MOHD. HASHIM KIDWAI: Will the Minister of ENERGY be pleased to state:

(a) how much of electricity was supplied by U.P. to other States during the last three years; and

(b) what are the names of the States and the details of the supply to them, yearwise?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) and (b) The details of energy supplied by Uttar Pradesh to the various States during 1985-86, 1986-87 and April to July, 1987 are indicated below:—

(Figs, in MU)

Supply from U.P. to	1985-86	1986-87 1987	April to July,
Himachal Pradesh	5.9	7.3	2.9
Madhya Pradesh	05		